

FORM A	
PUBLIC ANNOUNCEMENT	
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
FOR THE ATTENTION OF THE CREDITORS OF EMERALD LANDS (INDIA) PRIVATE LIMITED	
RELEVANT PARTICULARS	
1.	Name of Corporate Debtor Emerald Lands (India) Private Limited
2.	Date of Incorporation of Corporate Debtor 27th November, 2006
3.	Authority under which Corporate Debtor is Incorporated / Registered RoC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor U70109DL2006PTC155922
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor Registered Office:- Office No. 217, 2nd Floor, Jaina Tower-1, District Centre Janak Puri South West Delhi DL 110058 IN
6.	Insolvency Commencement Date in respect of Corporate Debtor 02nd January, 2020 (Order received on 07th January, 2020)
7.	Estimated Date of closure of insolvency resolution process 5th July, 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional Navneet Kumar Gupta Reg. No.: IBBI/IPA-001/IP-P00001/2016-2017/10009
9.	Address and E-mail of the Interim Resolution Professional, as registered with the Board 361, Sunview, Pocket-4, Sector-11, Dwarka, New Delhi-110075 NAVNEETKGUPTA@GMAIL.COM
10.	Address and e-mail to be used for correspondence with the interim resolution professional 361, Sunview, Pocket-4, Sector-11, Dwarka, New Delhi-110075 IP.EMERALDLAND@GMAIL.COM Copy to: NAVNEETKGUPTA@GMAIL.COM
11.	Last date for Submission of Claims 21st January, 2020 (Calculated from the date of receipt of the order)
12.	Classes of creditors, if any, under clause (b) of Sub-Section (6A) of Section 21, ascertained by the interim resolution professional Class-I Allottees under real estates projects
13.	Names of Insolvency Professionals identified to act as Authorised Representative of Creditors in a class (Three names for each class) (A) Vijay Kishore Saxena, IBBI Reg. No: IBBI/IPA-001/IP-P01766/2019-2020/12708 (B) Gulshan Gaba, IBBI Reg. No: IBBI/IPA-001/IP-P00548/2017-18/10978 (C) Vivek Agrawal, IBBI Reg. No: IBBI/IPA-001/IP-P00591/2017-18/11044
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at: www.ibbi.gov.in www.imperialgolfestate.com

Notice is hereby given that the **National Company Law Tribunal** has ordered the commencement of a Corporate Insolvency Resolution Process of the **Emerald Lands (India) Private Limited** on **02nd January, 2020 (Order received on 07th January, 2020)**. The creditors of **Emerald Lands (India) Private Limited**, are hereby called upon to submit their claims with proof on or before **21st January, 2020** (Calculated from the date of receipt of the order) to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the Entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class Allottees under Real Estates Projects in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 10th January, 2020 **Name and Signature of Interim Resolution Professional**
Place: New Delhi **Navneet Kumar Gupta**